

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:236  
ANSWERED ON:26.08.2013  
ONLINE TRADING OF BIRDS  
Gandhi Smt. Maneka Sanjay

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has taken note of the sale of exotic birds in the country;
- (b) if so, the details thereof including the names of the exotic birds being sold;
- (c) whether the Government has also taken note that the birds are being sold online in the country;
- (d) if so, the details thereof; and
- (e) the details of the step taken/being taken by the Government to check the online trading of birds in the country?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 236 REGARDING 'ONLINE TRADING OF BIRDS' BY SHRIMATI MANEKA SANJAY GANDHI DUE FOR REPLY ON 26.08.2013.

(a) and (b) Government is aware of the sale of exotic birds in the country. However, these birds are not protected under the provisions of the Wild Life (Protection) Act, 1972, and therefore, details of the trade in exotic birds are not maintained by the Central Government.

(c) and (d) In the months of November 2012 and July 2013, online offers of sale of some protected birds came to the notice of the Government. One Hill Myna was seized in the subsequent raid on the premises of the seller. Further legal action was taken against the accused.

(e) The Wild Life Crime Control Bureau is regularly monitoring the online trade portals to check online sale of birds listed under the Schedules of the Wildlife (Protection) Act, 1972. Whenever such instances are detected, the same is passed on to the concerned enforcement agency for requisite action.